

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/8450/2020

This the 23rd day of April, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)

Junifar Khan, aged 26 years, S/o Gh. Nabi Khan, R/o Haft Chinar, Srinagar and 27 ors.

.....Applicants

(Advocate:-Mr. Ahmad Javid)

Versus

1. State of J&K through Commissioner/Secretary to Govt Finance Department Civil Sectt. Sgr/Jammu and 2 ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicants for joining the video conference and the case being listed in the regular cause list, nobody has joined the video conference on behalf of the applicants.

2. On the last date also i.e., 21.12.2020, nobody had joined the video conference on behalf of the applicants and the case was listed today i.e., 23.04.2021 for appearance of applicants. It seems that the applicants has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicants.

**(DINESH SHARMA)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**